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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 22/16	IA 01/17 & IA 51/17 in TP 88/16	For hearing	397/398	Jitendra Virwani Vs. MRO-Tek. Ltd. & 10 Others.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE O WHOM	
i.) Sharougith shelly for Ats-lan associates	Petitioner	AF.	
2) prohana - C Adlaw Partun	Respondent 1911		
3) Sandeep. C NDS Law	R-2 to 10	tely	

ORDER

Counsel for Petitioner is present. Counsel for Respondents 1 and 9 is also present. Both the Counsels reported that Hon'ble Apex Court dismissed the civil appeal. Hence, both the Counsels informed that they will argue the main matter. List it on 13.02.2018.

Member (T)

Member (J)